

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 502 of 2020

In the matter of:

Satish Chand Gupta

....Appellant

Vs.

Servel India Pvt. Ltd.

....Respondent

Present:

Appellant: Mr. Siddhant Buxy, Advocate.

Respondent:

O R D E R

(Through Virtual Mode)

03.06.2020: Mr. Siddhant Buxy, Advocate representing the Appellant seeks a short adjournment to satisfy this Appellate Court that the amount of deposit by way of cheque is the amount disbursed against the time value of money so as to falls within the purview of 'Financial Debt'.

List the appeal 'for admission (fresh case)' on **10th June, 2020** before this bench.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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